

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. ARUDAAVIS LABS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	M/s. Arudaavis Labs Private Limited
2	Date of incorporation of corporate debtor	31/03/2009
3	Authority under which corporate debtor is incorporated / registered	ROC- Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U33302TN2009PTC071195
5	Address of the registered office and principal office (if any) of corporate debtor	Flat G2, W-262, 13 th Street, Anna Nagar, 600101, India, Tamil Nadu
6	Date of closure of Insolvency Resolution Process	12 th January 2021
7	Liquidation commencement date of corporate debtor	12th January 2021 , (Certified Order Copy received On 21 st January 2021)
8	Name and registration number of the insolvency professional acting as liquidator	RAJALAKSHMI VARDARAJAN, IBBI/IPA-003/N-000145/2017-18/11597
9	Address and e-mail of the liquidator, as registered with the Board	351/18, 2 nd Floor, Ishwarya Flats 36 th Street, "I" Block, Anna Nagar, Chennai 600040 cma.rajalakshmi@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	351/18, 2 nd Floor, Ishwarya Flats 36 th Street, "I" Block, Anna Nagar, Chennai 600040 <u>liq.arudaavis@gmail.com</u>
11	Last date for submission of claims	20 th February 2021

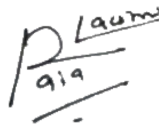
Notice is hereby given that the National Company Law Tribunal (**Chennai**) has ordered the commencement of liquidation of the M/s. Arudaavis Labs Private Limited on 12th January 2021.

The stakeholders of M/s. Arudaavis Labs Private Limited are hereby called upon to submit their claims with proof on or before 20th February, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. **The requisite forms are available in <https://ibbi.gov.in/home/downloads> under Sl. no. 3**

Submission of false or misleading proof of claims shall attract penalties.

Signed



Name and signature of liquidator : Rajalakshmi Vardarajan

Date and place: : Chennai, 28th January 2021

(In Makkal Kural (Tamil) and Trinity (English) in Chennai Edition